

Government of India,
Ministry of Corporate Affairs,
O/O the Official Liquidator
Corporatae Bhavan, II floor,
No.29 Rajaji Salai,
Chennai -600001.

IN THE HIGH COURT OF JUDICATURE AT MADRAS
ORIGINAL JURISDICTION

In the matter of the Companies Act, 1956 and
In the matter of M/s. CLENERGEN INDIA PVT LIMITED (IN LIQUIDATION)

C.A.No.75 of 2019 in C.P No. 218/2011

SALE NOTICE

Pursuant to the orders of the Hon'ble High Court, Madras dated 06.09.2019 sealed tenders are invited from the interested parties by the undersigned for the purchase of both movable & immovable assets belonging to M/s Clenergen India Pvt. Ltd. (in liquidation) on "as is where is condition and whatever there is basis".

Sl. No	Description of Property	Location of the property	Reserve Price Fixed: (in Rs. Crores)	E.M.D @ 10%
1	Land admeasuring 12.17 Acres in S.Nos.93/2,93/1,93/4& 93/3 <u>Boundaries</u> North by : Agricultural land, South by : 12 ft. wide A Uduppam Village Road, East by : Agricultural land : West by : Agricultural Land	A. Uduppam Village, Puthan Santhal Namakkal	Rs.10 crores	Rs.1 crore
2	Buildings and other civil strutures			
3	Plant & Machinery and other movable assets			

2 ..

2. Date of inspection of Movable & Immovable assets at Namakkal: 14.10.2019 from 11.00 a.m. to 4.00 p.m.
3. Last date for submission : 24.10.2019 up to 4.00p.m. With The Registrar General , High Court, Madras.
4. Cost of Tender Form : **Rs.1500/-per form**

**Non refundable/Non adjustable)
(Payable by Cash only)**

Sealed tenders will be opened by the Official Liquidator on 25.10.2019 when the tenderers may remain present and participate in the inter-se bidding. The Hon'ble High Court, Madras reserves the right either or reject any offers with or without assigning any reasons.

The Tender Form, Terms & Conditions can be obtained from the office of the undersigned during the working days between **11.00 A.M. and 4.00 P.M.** from 14.10.2019 before the last date fixed for submission of tender i.e. 24.10.2019 and also at the site only on 14.10.2019 from **11.00 A.M to 4.00 P.M.**

Sealed tenders accompanied by Earnest Money Deposit should directly be submitted to **the Office of the Registrar General, High Court of Madras, Chennai - 600 104.** Further details of the properties, kindly log on to www.olchennai.in or call on the undersigned office on any working day.

DATED AT CHENNAI THIS THE 23rd DAY OF SEPTEMBER, 2019.

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**(Dr.K.THIRUMALAI MUTHU),
OFFICIAL LIQUIDATOR,
HIGH COURT, MADRAS.**